

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.420**

**IA/1534/ND/2022, IA/4753/ND/2022 in IB/72/ND/2021**

**IN THE MATTER OF:**

Balaji Digital Solution Pvt. Ltd.

...

Applicant

**Order under Section 10 of IBC, 2016.**

**Order delivered on 16.01.2023**

**Coram:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For Applicant/RP : Adv. Shashwat Parihar, Adv. Dhruva Vig  
For the Respondent : Mr. Pulkit Deora, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**06.02.2023.**

**Sd/-**  
**Vishal Rana**  
**Court Officer**  
**Court-IV**